

duty upto 30th April, 1979, together with an explanatory memorandum
[Placed in Library See No LT-4259/79]

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 —

(i) GRS 315(E) and 316(F) published in Gazette of India dated the 31st March, 1979 regarding extension of exemption to heavy melting scrap of iron and steel from basic and additional customs duty leviable thereon upto 31st March, 1980 together with an explanatory memorandum

(ii) GRS 317(E) published in Gazette of India dated the 31st March, 1979 regarding extension of exemption to Jibs fixtures and ganges etc for the manufacture of Krup Man Light Metal Float Bridge from basic and additional customs duty upto 31st March, 1980 together with an explanatory memorandum

(iii) GSR 318(E) published in Gazette of India dated the 31st March, 1979 regarding extension of exemption to armour plates for the manufacture of armoured vehicles from basic customs duty upto 31st March, 1981 together with an explanatory memorandum

(iv) GSR 319(E) published in Gazette of India dated the 31st March, 1979 regarding grant of exemption to certain articles imported in connection with the manufacture of armoured vehicles from the whole of customs duty and the additional duty upto 31st March, 1981, together with an explanatory memorandum

(v) GSR 320(E) and 321(E) published in Gazette of India dated the 31st March, 1979 regarding extension of exemption to component parts and rubber tyres and tubes required for the manufacture of heavy, medium and light commercial motor vehicles and tractors from the

basic customs duty in excess of 25 per cent *ad valorem* and from the whole of additional and auxiliary duties of customs upto 30th September, 1979, together with an explanatory memorandum

(vi) GSR 322(E) and 323(E) published in Gazette of India dated the 31st March, 1979, regarding grant of exemption to DDT for mutation from basic duty in excess of 15 per cent *ad valorem* and from whole of additional and auxiliary duties of customs upto 31st March, 1981 together with an explanatory memorandum

(vii) GSR 324(E) published in Gazette of India dated the 31st March, 1979 regarding extension of exemption to Soyabean extractions, meal from the whole of export duty upto 31st March 1980 together with an explanatory memorandum

(viii) GRS 325(E) published in Gazette of India dated the 1st April, 1979 regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*, together with an explanatory memorandum
[Placed in Library See No LT-4260/79]

NOTIFICATIONS UNDER CENTRAL EXCISE RULES AND AN EXPLANATORY MEMORANDUM

SHRI ZULFIQUARULLAH I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules 1944 —

(i) Notification No 156/79-CE published in Gazette of India dated the 9th April 1979 regarding imposition of basic duty on steel ingots produced by mini steel plants

(ii) Notification No 157/79-CE published in Gazette of India dated the 9th April, 1979 regarding amendment to Notification No 148/77-CE dated the 18th June, 1977 as a sequel to imposition of duty on steel ingets produced by mini steel plants

(iii) Notification No 153/79-CE published in Gazette of India dated the 9th April, 1979 regarding amendment to Notification No 149/77-CE dated the 18th June, 1977 as a sequel to imposition of duty on steel ingots produced by mini steel plants

(iv) Notification No. 159/79-CE published in Gazette of India dated the 9th April 1979 regarding basic duty for semi-finished steel and certain steel products produced by mini steel plants

(v) Notification No 160/79-CE published in Gazette of India dated the 9th April 1979 regarding amendment to Notification No 153/77-CE dated the 18th June, 1977 regarding increase in the existing rates of basic excise duty on specified iron or steel products manufactured by mini steel plants

(vi) Notification No 161/79-CE published in Gazette of India dated the 9th April, 1979 regarding amendment to Notification No 152/77-CE dated the 18th June, 1977 as a sequel to the imposition of excise duty on iron and steel products produced by mini steel plants

(2) An explanatory memorandum (Hindi and English versions) in regard to the above Notifications [Placed in Library See No LT-4260A/79]

14 10 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY-FIRST REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum) I beg to present the Hundred and Twenty-first Report of the Public Accounts Committee on Action taken by Government on the recommendations contained in their Twenty-ninth Report on Incorrect Valuation of Assets relating to the Ministry of Finance (Department of Revenue).

ESTIMATES COMMITTEE

THIRTIETH REPORT

SHRI SATYENDRA NARAYAN SINHA (Aurangabad) I beg to present the Thirtieth Report of the Estimates Committee on the Ministry of Supply and Rehabilitation (Department of Rehabilitation)—Danda-Karanya Project—Exodus of Settlers (1978)

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-EIGHTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour) I beg to present the Twenty-eighth Report of the Committee on Public Undertakings on '(Public Undertakings—Delays in Commencement of Production/Business Underutilisation of capacity and related matters' and Minutes of the sitting of the Committee relating thereto

14 12 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

TENTH REPORT

SHRI CHHITUBHAI GAMIT (Mandvi) I beg to present the Tenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House

COMMITTEE ON SUBORDINATE LEGISLATION

EIGHTEENTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur) I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.